of the late Dr. Ambedkar in the Library of the Central Hall of Parliament. The Prime Minister said that he will have to discuss this point with the Chairman and the Speaker of the Lok Sabha because it was not within the Prime Minister's powers to do that. There were several things on which he could not then and there pass orders. He had to send them to the Ministries and the State Governments.

SHRI B. K. GAIKWAD: May I know whether it is a fact that at the end of the amicable settlement it was assured that as soon as the satyagraha agitation was withdrawn all the satyagrahis who were arrested under any pretext in the satyagraha movement would be released and if so, whether that assurance has been implemented by the Governments of U.P. and Punjab; if not why not?

SHRI JAISUKHLAL HATHI: I do not think the U.P. and Punjab Governments gave any assurance but one thing is certain that the Prime Minister did hear them sympathetically and said that he would communicate to the State Governments. If there is any instance where the satyagraha has been withdrawn and yet the persons have not been released, the hon. Member may let me know.

Shri B. K. GAIKWAD: May I know whether the hon. Minister is under the impression that the satyagraha agitation is not yet withdrawn and is it not a fact that the assurance was not only given by the Prime Minister but also the hon. the Home Minister and the Defence Minister that as soon as the satyagraha is withdrawn orders will be issued to the State Governments to release all the satyagrahis? And for the information of the hon. Minister I may say I have written several letters to the Home Minister saying that the satyagrahis who were arrested in U.P. and Punjab have not yet been released.

Shri JAISUKHLAL HATHI: That is what I say; if in any State after the withdrawal of the satyagraha any persons have not yet been released, the hon. Member can let us know.

SHRI B. K. GAIKWAD: I have already informed them.

SHRI JAISUKHLAL HATHI: So far as U.P. is concerned, the Home Minister has already spoken personally and written to the Chief Minister.

Shri G. M. MIR: Since the deputation was promised and given an assurance by the hon. Prime Minister that land will be distributed to these people. I would like to know how much land has been distributed so far to these Harijans.

SHRI JAISUKHLAL HATHI: Therewere no such details as to how much land is available and how much will be distributed. It was a general question of policy to which the Prime Minister said he would certainly consider it.

Shri B. K. P. SINHA: May I know if the Government are aware that there are, not one, but several organised and recognised Buddhist institutions operating in the country and may I know if the representatives of any of those Buddhist institutions formed part of this deputation and if not, may I draw the attention of the Government to this aspect that while proclaiming the ideals of secularism if you encourage the political parties to speak on behalf of religion you are assisting the process of lumping together politics and religion?

SHRI JAISUKHLAL HATHI: This is not a question of religion as the hon. Member appears to think. Really this is the question of the Scheduled Castes and the backward classes and the Harijans and the policy of the Government has always been to help them. There is no question of religion here. They are the people who are at a particular level in society where they require sympathy and consideration and it was from that angle of view that the Prime Minister said that he would do all he could.

CENTRAL BUREAU OF BOOKS PRODUCTION

\*449. SHRIMATI DEVAKI GOPIDAS: Will the Minister of Education be pleased to refer to the answer given to Unstarred

Question No. 284 in the Rajya Sabha on the 11th September. 1964 and state:

- (a) whether Government have since decided to set up a Central Bureau of Books Production; and
- (b) if so, the details of the functions and duties of the said Bureau?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (Shri BHAKT DARSHAN): (a) and (b) existing schemes for preparation, translation and publication of standard works in Hindi and other Indian languages are proposed to be continued in the Fourth Five Year Plan with a larger allocation of funds. The question as to whether the scheme will continue to be implemented as at present in collaboration with universities, Academic Bodies, private publishers etc., or a separate Bureau of Books Production should be set up will be examined after the Planning Commission has taken a decision with regard to the continuance of the scheme and allocations of funds therefor in the Fourth Plan.

SHRIMATI DEVAKI GOPIDAS: May I know whether this Bureau is to be entrusted with the work of prescribing a uniform standard for books to be taught in primary schools, higher secondary schools and colleges, for the whole country?

SHRI BHAKT DARSHAN: As I said just now, the whole question is under consideration and I am not in a position to say anything more at present.

SHRI I. K. GUJRAL: If I understood the hon. Minister rightly, he said that it is being examined whether the work should be continued, the presumption being that it is being done now . . .

SHRI BHAKT DARSHAN: Not at all.

SHRI I. K. GUJRAL: What is the present position?

SHRI BHAKT DARSHAN: We have proposed a larger allocation for the Fourth Plan.

SHRI I. K. GUJRAL: This means that some allocation has been made already. Now, out of that allocation, may I ask the hon. Minister what work has been done, how many books have been published and what type of work has been undertaken?

SHRI BHAKT DARSHAN: I may inform the hon. Member that some years ago a list of 300 books was prepared and afterwards it was raised to 527. Out of those books some titles were given up, because the copyright was not available. At present 14 books have already been published, 19 books are under print, 347 are being translated and 39 original books are also in hand.

प्र० सरण्द्रत तिद्धान्तालंकार: श्रीमन, सरकार की तरफ से जो पुस्तकों विश्व-विद्यालयों को प्राणन श्रीक अनुवाद के लिए दी गई है उनमें से कुछ पुस्तकों मैंने देखी हैं। मेरे विचार में उन पुस्तकों का अनवाद ऐसा है कि उन पुस्तकों के दीम को अनवाद ऐसा है कि उन पुस्तकों के दीम को अगम में नहीं श्री सकती हैं क्यों कि विद्यार्थी उनको नहीं पढ़ेंगे। तो इसकी अपेक्षा क्या यह अच्छा नहीं होगा ि जो अध्यापक स्वतंत्र रूप से लिखा। चाहने हैं श्रीक गर ब के कारण अपनो पुस्कों को प्राणित नहीं कर स ने हैं, सरकार उन अध्यापकों की मदद तरे।

श्री भवन दर्जन : मैं मानने य सदस्य के इस कथन से सामा नहीं हूं कि ये पुस्तकों दें मकों के खने लायक हैं क्योंकि स्वयं माननीय सदस्य एक बड़े विश्व-विद्यालय के उपकृतपि हैं जिन्हों कि कई पुस्तकों श्रनुवाद के लिए दी गई हैं। उन्होंने इस संबंध में जो सहयोग दिया है उसकों लिए हम उनके श्राभारी हैं।

श्री ए॰ बी॰ वाजपेयी: शायद उनको श्रनुवाद के बारे में जानकारी होगी।

श्री भक्त दर्शन : जहां तक मौलिक पुस्तकों का सवाल है—जैसा कि मैने पहले प्रश्न के उत्तर में बतलाया कि 39 पुस्तकों के अनुवाद करने का प्रयत्न किया जा रहा है—हम इस दिशा में प्रयत्नशील हैं, यह बहुन कठिन कार्य है और इसके लिए विद्वान मिलना कठिन हो रहा है।

SHRI M. SATYANARAYANA: May I know what is the break-up of these 14 books published, so far, subject-wise? Are there many books connected with the sciences, physical sciences?

SHRI BHAKT DARSHAN: All of them are on scientific subjects.

PROF. B. N. PRASAD: So far as the translation of scientific books is concerned, I also have seen some of them. Has the hon, Minister sent these books to some of the senior experts for their opinion on the quality of the translated books?

SHRI BHAKT DARSHAN: The procedure is that once the title has been selected, a search is made for the best possible translator and when the translation is completed, we send the press copy or the manuscript to a competent scholar for vetting and when it has been properly vetted then only it is sent for publication and not before that.

## ललित कला एकादमी

\*450. रश्री दत्तोपन्त ठेगड़ीर्गः श्री गिरिराज किशोर कपूरः

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सब है कि लिलत कला एकादमी ने जो 30 पुस्तकों प्रकाशित की थीं, वे बिना टेंडर के ही मुद्रणालय को देदी गई थीं;
- (ख) यदि हां, तो इसका क्या कारण या ; ग्रोर
- (ग) उन पुस्तकों को प्रकाशित करने पर कितना व्यय हुन्ना?

†[LALIT KALA AKADEMI

\*450. SHRI D. THENGARI†
SHRI G. K. KAPOOR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that 30 books published by the Lalit Kala Akademi were sent to the press without inviting tenders;
  - (b) if so, the reasons therefor; and
- (c) the expenditure incurred on publishing the said books?]

शिक्षा मंत्री (श्री एम॰ सी॰ चागला):
(क) से (ग) इस के बारे में
Public Accounts Committee
(सार्वजनिक लेख समिन्ति) (1964-65)
की उन्तीसवीं रिपोर्ट के पैराग्राफ 36 से
जानकारी मिल सकती है।

†[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (c) The information is available from paragraph 36 of the Twenty-Ninth Report of the Public Accounts Committee (1964—65).]

SHRI D. THENGARI: May we know the reasons for not inviting tenders?

Shri M. C. CHAGLA: The reasons are given in this paragraph, but I will repeat them again. These are very specialised art books and only a few publishers in India can publish these books. Therefore, the Akademi left it to Mr. Khandelawala, who is a well-known art critic, to get it published in Bombay and he gave it to a well-known press. That is why tenders were not invited.

SHRI D. THENGARI: Has the Government verified by a subsequent enquiry that the same could not have been published at lesser expenditure in some other press?

SHRI M. C. CHAGLA: As I said, the number of such presses is very few.

†The question was acutually asked on the floor of the House by Shri D. Thengari.

‡[ ] English translation.